NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 206/15	TP 27/17	Hearing	433(e) / 433(f)	The Pride Enter- prises, Coimbatore Vs Falcon Tyres Ltd., Mysuru.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
	AMBUTHA WARSHINI M.C 98860 73642	RESPONDENT	M. C. Junale
	JSM Law Partners		

Proxy counsel for petitioner is present. Counsel for respondents is present. Ms. Amrutha Varshini M.C. of M/s. JSM Law Partners has filed vakalat for respondent.

For filing objections, list it on 25.07.2017.

MEMBER (J)